

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General at Jammu)**

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**Subject: Nomination of Member Secretary to the Sexual Harassment Probe Committee.**

**ORDER**

**No:-** 1661 of 2022/RG

**Dated:-** 06-12-2022

Hon'ble the Chief Justice, High Court of J&K and Ladakh has been pleased to nominate Secretary, High Court Legal Service Committee as Member Secretary of the Sexual Harassment Probe Committee U.S 4 of the Sexual Harassment of Women At Workplace (Prevention, Prohibition and Redressal) ACT, 2013.

**By Order**

  
(Permod Kumar)

**Additional Registrar (Adm)**

**Dated:-** 06-12-2022

**No:-** 42625-50/RG/20

**Copy to the:-**

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mr./Mrs. Justice \_\_\_\_\_  
..... For information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, for information
4. Director, J&K Judicial Academy, Jammu.
5. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar
6. Sh. Prem Sagar, Secretary, High Court Legal Service Committee  
..... For information and necessary.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
8. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

  
**Additional Registrar (Adm)**